

SECTION XI
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

LISTED ON : 16.12.2016
Court No. : 3
Item No. : 25

PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) NO. 36504 OF 2016
WITH PRAYER FOR INTERIM RELIEF

MOHD. SHAREEF KHAN

...PETITIONER(s)

VERSUS

STATE OF U.P AND ORS.

...RESPONDENT(s)

OFFICE REPORT

The matter above mentioned was listed before the Hon'ble Court on 02.01.2017, when the Court was pleased to pass the following order:

“The matter is adjourned for two weeks, as prayed for.”

It is submitted that Mr. T.N. Singh, Counsel for the Petitioner has on 13.01.2017 filed additional documents with the permission of the Hon'ble Court and the same is being circulated to the Hon'ble Court.

The matter above mentioned is listed before the Hon'ble Court with this report.

Dated this the 14th day of December, 2016.

ASSISTANT REGISTRAR

Copy to:

Mr. T.N. Singh, Advocate.

ASSISTANT REGISTRAR